

MEGHALAYA LEGISLATIVE ASSEMBLY

Calendar for the Budget Session – 2009

Monday
16.03.2009

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GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinances, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2008-2009.
6. Introduction of Government Bills.
7. Obituary Reference.

Tuesday
17.03.2009

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GOVERNMENT BUSINESS

Debate on Governor's Address.

Wednesday
18.03.2009

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GOVERNMENT BUSINESS

Debate on Governor's Address.

Thursday
19.03.2009

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PRIVATE MEMBER'S BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Friday
20.03.2009

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GOVERNMENT BUSINESS

Voting on Supplementary Demands.

Saturday
21.03.2009

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R E C E S S

Sunday
22.03.2009

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H O L I D A Y

Monday
23.03.2009

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GOVERNMENT BUSINESS

1. Voting on Supplementary Demands (upto 1.30 P.M.)
2. Introduction, Consideration and Passing of the Meghalaya Appropriation (No.I) Bill, 2009.

Tuesday
24.03.2009

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PRIVATE MEMBER'S BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Wednesday
25.03.2009

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GOVERNMENT BUSINESS

1. Debate on Governor's (upto 1.30. P.M.)
2. Reply of the Chief Minister to the Debate on Governor's Address.

Thursday
26.03.2009

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PRIVATE MEMBER'S BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Friday
27.03.2009

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GOVERNMENT BUSINESS

1. Presentation of Budget Estimates 2009-2010.
2. Presentation of Vote-on-Account, 2009-2010.
3. Introduction, Consideration and Passing of the Meghalaya Appropriation (Vote-on-Account) Bill, 2009.

Saturday
28.03.2009

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R E C E S S

Sunday
29.03.2009

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H O L I D A Y

Monday
30.03.2009

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R E C E S S

To
Sunday
19.04.2009

Monday
20.04.2009

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GOVERNMENT BUSINESS

General Discussion on the Budget.

Tuesday
21.04.2009

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PRIVATE MEMBER'S BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Wednesday 22.04.2009	-	<u>GOVERNMENT BUSINESS</u> General Discussion on the Budget.
Thursday 23.04.2009	-	<u>GOVERNMENT BUSINESS</u> 1. General Discussion on the Budget (upto 1.00 P.M.) 2. Finance Minister's Reply to the Budget Discussion.
Friday 24.04.2009	-	<u>PRIVATE MEMBER'S BUSINES</u> 1. Bills, if any. 2. Motions. 3. Resolutions.
Saturday 25.04.2009	-	R E C E S S
Sunday 26.04.2009	-	H O L I D A Y
Monday 27.04.2009	-	<u>GOVERNMENT BUSINESS</u> Voting on Demands for Grants.
Tuesday 28.04.2009	-	<u>PRIVATE MEMBER'S BUSINES</u> 1. Bills, if any. 2. Resolutions. 3. Motions.
Wednesday 29.04.2009	-	<u>GOVERNMENT BUSINESS</u> Voting on Demands for Grants.
Thursday 30.04.2009	-	<u>PRIVATE MEMBER'S BUSINES</u> 1. Bills, if any. 2. Motions. 3. Resolutions.
Friday 01.05.2009	-	<u>GOVERNMENT BUSINESS</u> Voting on Demands for Grants.
Saturday 02.05.2009	-	R E C E S S
Sunday 03.05.2009	-	H O L I D A Y
Monday 04.05.2009	-	<u>GOVERNMENT BUSINESS</u> 1. Introduction, Consideration and Passing of the

- Meghalaya Appropriation (No.II)
2. Consideration and Passing of other Government Bills.
 3. Prorogation/ Adjournment sine-die.

**Shillong,
6th March, 2009.**

**Secretary,
Meghalaya Legislative Assembly.**

N. B.

1. *The on-going Budget Session 2009 was adjourned by Hon'ble Speaker for the 19th and 20th March, 2009 vide order No. LB.51/LA/2008/12., dated 19.3.2009.*
2. *Proclamation of President's Rule under Article 356(1) of the Constitution of India on 19th March, 2009 published in the Gazette of India Extraordinary Part II Section 3, Sub-section (i) dated the 19th March, 2009 and republished in the extraordinary Gazette of the State on the 19th March, 2009.*
